

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**UNSTARRED QUESTION NO.1785**

TO BE ANSWERED ON THE 13<sup>TH</sup> FEBRUARY, 2019

**NOC FOR DEVELOPMENT AROUND NAVAL DOCKYARD**

1785. DR. KIRIT SOMAIYA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether civil residential colony of Naval Dockyard, Powai and Junk scrap yard on LBS Road, Ghatkopar in Mumbai of Navy are in non-sensitive zone for development / redevelopment;
- (b) if so, whether Government is aware that due to non-issue of NOC, development round these two areas are held up and thousand of people are suffering due to ban on development work in these areas;
- (c) if so, the details thereof; and
- (d) the action taken by the Government to issue separate notification for allowing developmental work on and around these areas?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

राष्ट्रिय मंत्री

(डा. सुभाष भामरे)

**(a) All Defence establishments are categorized as sensitive with varying risk factors.**

**The Indian Navy does not have any junk scrap yard on LBS Road, Ghatkopar. However, Material Organisation of Indian Navy located at Ghatkopar is a sensitive Defence establishment.**

**(b) to (d): Issue of NOC around defence establishments is presently governed by NOC guidelines issued by Ministry of Defence (MoD) vide letter dated 18.05.2011 and as amended vide MoD letters dated 18.03.2015 and 17.11.2015.**

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